

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3045.  
TO BE ANSWERED ON MONDAY, THE 31<sup>ST</sup> DECEMBER, 2018.**

**INDUSTRIAL PROJECTS IN AP**

**3045. SHRI J.C. DIVAKAR REDDY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the details of the number of industrial projects sanctioned for Andhra Pradesh (A.P.) State particularly in Anantapur district post bifurcation of the State;
- (b) the funds sanctioned/spent so far for each project; and
- (c) the details of the pending industrial projects for sanction and the reasons therefor?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

- (a) & (b):** As per information provided by the State Government of Andhra Pradesh and as available, details of industrial projects sanctioned in Anantapur District of Andhra Pradesh post bifurcation of the State are as under:

Sl. No.	Name of Project	Date of approval	Project Cost (Rs.)	Central Grant Approved (Rs.)	Central Grant Released (Rs.)
1	Upgradation of Hindupur Growth Center & IP Gollapuram, Anantpur District, AP	01.03.2016	54.20 Crore	14.93 Crore	10.45 Crore

- (c):** As per information provided by the Government of Andhra Pradesh, there is no industrial project pending for sanction for Anantapur District of Andhra Pradesh post bifurcation of the State.

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